

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4633
TO BE ANSWERED ON MARCH 31, 2022
IMPLEMENTATION OF AMRUT**

NO.4633. SHRI HANUMAN BENIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the detail of present status of the implementation of Atal Mission for Rejuvenation and Urban Transformation (AMRUT), year and State-wise;**
- (b) the total State Annual Action Plan (SAAP) approved, completed and in-progress under AMRUT, State-wise; and**
- (c) the status of water, sewerage/sewer connections and Septage Management projects grounded under AMRUT, States and year-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25th June 2015 in 500 selected cities across all the States and Union Territories (UTs) in the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorized urban transport and development of green spaces and parks. Mission also executed a set of 11 reforms to improve governance of Urban Local Bodies (ULBs) and Capacity Building activities for the ULBs.

Under AMRUT, total approved plan size of all the States and UTs is ₹77,640 crore, which includes committed Central Assistance of ₹35,990 crore. So far, States/UTs have taken up 5,970 projects worth ₹82,411.14 crore, out of which 4,158 projects worth ₹26,193.07 crore have been completed, 1,706 projects worth ₹55,191.44 crore are under implementation and 106 projects worth ₹1,026.63 crore are being grounded.

...2/-

Against the target to provide 139 lakh water tap connections to achieve universal coverage of water supply and to achieve 145 lakh sewer connections to enhance substantial sewerage network coverage in AMRUT cities, so far 126 lakh new water tap connections and 95 lakh new sewer connections have been provided under AMRUT and in convergence with other schemes.

Under AMRUT, States /UTs have taken of construction of Sewage Treatment Plants (STPs) of capacity around 6,291 MLD (million litre per day), out of which STPs of around 2,021 MLD capacity have already been created and around 4,270 MLD of STPs are under progress. In addition, 55 Faecal Sludge Treatment Plants (FSTPs) have been taken up with total treatment capacity of around 2,630 MLD.

Through projects under storm water drainage sector, around 3,770 water-logging points have been proposed to be eliminated through drainage projects of which around 2,300 points have been eliminated so far.

Through projects under green spaces and parks sector, around 4,000-acre area has already been developed and around 1,400-acre area is under development.

Reforms Implementation under AMRUT:

- (i) Credit rating: Credit rating work for 485 cities have been awarded and completed in 470 cities. Out of 470 cities, 164 cities have received Investible Grade Rating (IGR), including 36 cities spread across 12 States/UTs with rating of A- and above.**
- (ii) Municipal Bonds: So far, 10 ULBs namely Ahmedabad, Amravati, Bhopal, Ghaziabad, Hyderabad, Indore, Pune, Surat, Lucknow and Visakhapatnam have raised a total of ₹3,840 crore through issuance of Municipal Bonds for upgrading urban infrastructure.**
- (iii) Energy audit of water pumps: Energy audit has been completed in 397 cities (27 States/UTs). 11,939 pumps (26 States/UTs) identified for replacement and 895 pumps have been replaced.**

- (iv) Replacement of streetlights with LED lights: Field survey for replacement of streetlights with energy efficient LED lights has been completed in 440 cities (34 States/UTs). The estimated target for replacement of streetlights is 101 lakh, out of which 93 lakh streetlights have been replaced so far. This has resulted in estimated energy saving of 203.80 crore units (kWh) and reduction in CO₂ emission by 16.30 lakh tonnes per year.**
- (v) Capacity building: Against the target to train 45,000 functionaries, 56,448 functionaries and elected representatives have already been trained so far.**
- (vi) Online Building Permission System (OBPS): OBPS has been implemented in 2,471 cities including 456 AMRUT cities.**

State/UT-wise total State Annual Action Plan (SAAPs) approved for entire Mission period and status of implementation of AMRUT projects against the approved SAAPs are given at ANNEXURE – I.

(c): State-wise status of implementation of water supply and sewerage and septage management projects as on date are given at ANNEXURE – II and ANNEXURE – III respectively.

ANNEXURE - I REFERRED TO IN ANSWER TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION No. 4633 DUE FOR ANSWER ON 31 MARCH 2022 REGARDING "IMPLEMENTATION OF AMRUT":

State/UT-wise total State Annual Action Plan (SAAPs) approved for entire Mission period and status of implementation of AMRUT projects against the approved SAAPs.

(Amount in ₹ crore)

Sl. No.	Name of States/Union Territories (UTs)	Approved State Annual Action Plan (SAAPs)	Projects Completed		Projects under implementation		Projects being grounded		Total	
			No.	Amount	No.	Amount	No.	Amount	No.	Amount
1	Andaman and Nicobar Islands	10.82	68	7.18	11	3.72			79	10.9
2	Andhra Pradesh	2,890.17	100	739.79	126	2,593.97			226	3,333.76
3	Arunachal Pradesh	140.25	1	13.12	10	116.69			11	129.81
4	Assam	657.14			18	628.77	2	55.67	20	684.44
5	Bihar	2,469.77	28	336.69	36	2,118.47	6	130.41	70	2,585.57
6	Chandigarh	56.95*	10	55.39	2	2.02			12	57.41
7	Chhattisgarh	2,192.76	241	803.57	52	1,465.93			293	2,269.50
8	Dadra and Nagar Haveli	10.83			2	41.45			2	41.45
9	Daman and Diu	18.03	1	6.96	2	19.02			3	25.98
10	Delhi	802.31	13	196.34	11	388.92	3	163	27	748.26
11	Goa	209.18	9	30.28	4	37.97	2	144.82	15	213.07
12	Gujarat	4,884.42	330	3,102.87	126	2,147.25	8	103.66	464	5,353.78
13	Haryana	2,565.74	102	979.93	34	1,940.06			136	2,919.99
14	Himachal Pradesh	304.52	51	132.22	24	172.29			75	304.51
15	Jammu and Kashmir	513.13	64	353.38	20	173.01			84	526.39
16	Jharkhand	1,245.74	41	214.03	18	1,401.03			59	1,615.06
17	Karnataka	4,952.87	347	2,665.01	60	2,453.94			407	5,118.95
18	Kerala	2,359.38	777	836.54	207	1,297.60	17	250.87	1,001	2,385.01
19	Ladakh	79.92	9	9.49	11	62.53			20	72.02
20	Lakshadweep	3.61	6	2.42	2	0.37			8	2.79
21	Madhya Pradesh	6,200.67	161	2,926.95	50	3,579.02			211	6,505.97
22	Maharashtra	7,759.32	139	1,251.93	57	6,573.73			196	7,825.66
23	Manipur	180.31	1	1.28	5	210.59			6	211.87
24	Meghalaya	80.14	4	5.16	11	76.49			15	81.65
25	Mizoram	140.26	8	32.59	8	107.66			16	140.25
26	Nagaland	120.22	9	27.13	18	99.83			27	126.96
27	Odisha	1,598.96	177	1,541.77	14	173.61			191	1,715.38
28	Puducherry	64.91	15	19.41	6	25.03	3	16.08	24	60.52
29	Punjab	2,766.62	22	328.48	152	2,543.56	29	135.48	203	3,007.52
30	Rajasthan	3,223.94	91	791.51	57	2,639.07	1	15.41	149	3,445.99
31	Sikkim	40.06	50	14.01	24	23.13			74	37.14
32	Tamil Nadu	11,194.78	421	2,678.22	23	10,011.67			444	12,689.89
33	Telangana	1,666.26	56	1,116.73	10	546.35			66	1,663.08
34	Tripura	148.25	3	3.67	7	156.61			10	160.28
35	Uttar Pradesh	11,421.67	295	3,000.52	375	8,703.97	25	7.97	695	11,712.46
36	Uttarakhand	593.02	99	231.73	52	361.18			151	592.91
37	West Bengal	4,035.00	409	1,736.77	61	2,294.93	10	3.26	480	4,034.96
	Grand Total	77,601.93	4,158	26,193.07	1,706	55,191.44	106	1,026.63	5970	**82,411.14

*Approved SAAPs of UT of Chandigarh have been reduced from ₹95.07 crore to ₹56.95 crore.

** Some States/UTs have taken up projects in excess of approved SAAP. In such cases entire excess expenditure shall be borne by the States/UTs themselves.

ANNEXURE - II REFERRED TO IN ANSWER TO PART (c) OF LOK SABHA UNSTARRED QUESTION No. 4633 DUE FOR ANSWER ON 31 MARCH 2022 REGARDING "IMPLEMENTATION OF AMRUT":

State-wise status of implementation of water supply projects under AMRUT as on date.

(Project cost in ₹ crores)

Sl. No.	States	Work Completed		Contract Awarded		Projects under tendering		Total No. of Projects	Total Project Cost
		No. of Projects	Project Cost	No. of Projects	Project Cost	No. of Projects	Project Cost		
1	Andaman and Nicobar Islands	62	5.49	6	1.12	-	-	68	6.61
2	Andhra Pradesh	25	560.92	48	1,758.85	-	-	73	2,319.77
3	Arunachal Pradesh			4	33.12	-	-	4	33.12
4	Assam			4	609.73	2	55.67	6	665.40
5	Bihar	8	314.67	28	1,871.40	1	123.33	37	2,309.40
6	Chandigarh	6	34.38	1	1.49	-	-	7	35.87
7	Chhattisgarh	39	748.75	31	1,113.11	-	-	70	1,861.86
8	Dadra and Nagar Haveli			1	41.28	-	-	1	41.28
9	Delhi	6	135.29	3	127.17	1	30.00	10	292.46
10	Goa	1	0.26	1	12.40	1	25.86	3	38.52
11	Gujarat	101	1,087.68	33	658.35	1	10.08	135	1,756.11
12	Haryana	29	412.45	11	357.74	-	-	40	770.19
13	Himachal Pradesh	20	56.73	5	26.57	-	-	25	83.30
14	Jammu and Kashmir	2	26.00			-	-	2	26.00
15	Jharkhand	5	171.95	10	1,162.23	-	-	15	1,334.18
16	Karnataka	25	689.93	19	1,523.16	-	-	44	2,213.09
17	Kerala	123	499.61	47	622.65	2	6.12	172	1,128.38
18	Ladakh	1	0.44	8	31.71	-	-	9	32.15
19	Lakshadweep	3	2.34			-	-	3	2.34
20	Madhya Pradesh	25	1,332.45	7	935.33	-	-	32	2,267.78
21	Maharashtra	14	931.04	24	3,482.45	-	-	38	4,413.49
22	Manipur			3	207.37	-	-	3	207.37
23	Meghalaya	1	4.90	4	17.80	-	-	5	22.70
24	Mizoram	2	19.56	1	32.12	-	-	3	51.68
25	Nagaland	1	4.00	1	4.00	-	-	2	8.00
26	Odisha	125	1,373.60	5	161.97	-	-	130	1,535.57
27	Puducherry	1	12.05	2	19.32	-	-	3	31.37
28	Punjab	9	115.05	47	1,138.01	2	8.92	58	1,261.98
29	Rajasthan	8	202.52	23	835.96	-	-	31	1,038.48
30	Sikkim			2	5.00	-	-	2	5.00
31	Tamil Nadu	8	1,552.61	10	5,420.15	-	-	18	6,972.76
32	Telangana	25	887.77	2	536.32	-	-	27	1,424.09
33	Tripura			6	145.19	-	-	6	145.19
34	Uttar Pradesh	118	1,422.35	51	2,799.96	-	-	169	4,222.31
35	Uttarakhand	26	114.13	21	241.10	-	-	47	355.23
36	West Bengal	22	1,578.40	24	1,864.75	-	-	46	3,443.15
	Grand Total	841	14,297.32	493	27,798.88	10	259.98	1,344	42,356.18

ANNEXURE - III REFERRED TO IN ANSWER TO PART (c) OF LOK SABHA UNSTARRED QUESTION No. 4633 DUE FOR ANSWER ON 31 MARCH 2022 REGARDING "IMPLEMENTATION OF AMRUT":

State-wise status of implementation of sewerage and septage management projects under AMRUT as on date.

(Project cost in ₹ crore)

Sl. No.	States	Work Completed		Contract Awarded		Projects under tendering		Total No. of Projects	Total Project Cost
		No. of Projects	Project Cost	No. of Projects	Project Cost	No. of Projects	Project Cost		
1	Andhra Pradesh	4	39.08	36	551.70	-	-	40	590.78
2	Arunachal Pradesh			2	53.50	-	-	2	53.50
3	Bihar					1	1.89	1	1.89
4	Chandigarh	2	20.20			-	-	2	20.20
5	Chhattisgarh	24	38.43	5	336.06	-	-	29	374.49
6	Daman and Diu	1	6.96	1	15.00	-	-	2	21.96
7	Delhi	1	53.00	4	246.56	2	133.00	7	432.56
8	Goa			2	9.77	1	118.96	3	128.73
9	Gujarat	56	1,675.26	43	1,319.32	5	82.57	104	3,077.15
10	Haryana	30	391.92	14	1,263.31	-	-	44	1,655.23
11	Himachal Pradesh	10	36.53	4	63.18	-	-	14	99.71
12	Jammu and Kashmir	11	95.73	4	41.25	-	-	15	136.98
13	Jharkhand	1	12.70	8	238.80	-	-	9	251.50
14	Karnataka	41	1,778.22	14	721.70	-	-	55	2,499.92
15	Kerala	88	49.20	37	389.60	13	233.84	138	672.64
16	Ladakh	1	1.92	1	3.04	-	-	2	4.96
17	Madhya Pradesh	11	1,305.66	13	2,361.97	-	-	24	3,667.63
18	Maharashtra	3	150.36	26	2,988.62	-	-	29	3,138.98
19	Meghalaya			2	57.13	-	-	2	57.13
20	Mizoram	1	4.06	2	9.67	-	-	3	13.73
21	Nagaland			2	8.00	-	-	2	8.00
22	Odisha	13	138.21			-	-	13	138.21
23	Puducherry	6	5.99	3	5.44	-	-	9	11.43
24	Punjab	13	213.43	49	1,292.24	1	6.69	63	1,512.36
25	Rajasthan	11	564.40	22	1,737.60	-	-	33	2,302.00
26	Tamil Nadu	5	893.68	13	4,591.52	-	-	18	5,485.20
27	Telangana	4	203.30			-	-	4	203.30
28	Tripura			1	11.42	-	-	1	11.42
29	Uttar Pradesh	57	1,524.88	108	5,742.33	-	-	165	7,267.21
30	Uttarakhand	30	89.02	14	99.08	-	-	44	188.10
31	West Bengal	1	15.00	2	177.50	-	-	3	192.50
	Grand Total	425	9,307.14	432	24,335.31	23	576.95	880	34,219.40